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**Government
ePublishing
System**

Tender Details

Date : 29-Nov-2021 05:02 PM

🖨 Print

Basic Details

Organisation Chain	National Human Rights Commission
Tender Reference Number	eFile No.C-13011/1/2020-CC
Tender ID	2021_NHRC_635238_1

Tender Type	Limited.	**Form of contract**	Works
Tender Category	Services	**No. of Covers**	2
Payment Mode	Not Applicable	**Is Multi Currency Allowed For BOQ**	No
Is Multi Currency Allowed For Fee	No		

Cover Details, No. Of Covers - 2

Cover No	Cover	Document Type	Description
1	Fee/PreQual/Technical	.pdf	FOR AWARDING CONTRACT FOR SECURITY AUDIT OF THE NHRC WEBSITE
2	Finance	.xls	FOR AWARDING CONTRACT FOR SECURITY AUDIT OF THE NHRC WEBSITE

Tender Fee Details, [Total Fee in ₹ * - 0.00]

Tender Fee in ₹	0.00		
Fee Payable To	NA	**Fee Payable At**	NA
Tender Fee Exemption Allowed	NA		

EMD Fee Details

EMD Amount in ₹	0.00	**EMD Exemption Allowed**	NA
EMD Fee Type	NA	**EMD Percentage**	NA
EMD Payable To	NA	**EMD Payable At**	NA

Work /Item(s)

Title	FOR AWARDING CONTRACT FOR SECURITY AUDIT OF THE NHRC WEBSITE				
Work Description	FOR AWARDING CONTRACT FOR SECURITY AUDIT OF THE NHRC WEBSITE				
Pre Qualification Details	Please refer Tender documents.				
Tender Value in ₹		**Product Category**	Miscellaneous Services	**Sub category**	IT
Contract Type	Tender	**Bid Validity(Days)**	180	**Period Of Work(Days)**	365
Location	Manav Adhikar Bhawan, NHRC, INA, New Delhi	**Pincode**	110023	**Pre Bid Meeting Place**	NA
Pre Bid Meeting Address	NA	**Pre Bid Meeting Date**	NA	**Bid Opening Place**	Manav Adhikar Bhawan, NHRC, INA, New Delhi

Critical Dates

Publish Date	29-Nov-2021 06:00 PM	**Bid Opening Date**	21-Dec-2021 03:00 PM
Document Download / Sale Start Date	29-Nov-2021 06:00 PM	**Document Download / Sale End Date**	20-Dec-2021 05:00 PM
Clarification Start Date	30-Nov-2021 10:00 AM	**Clarification End Date**	20-Dec-2021 01:00 PM
Bid Submission Start Date	30-Nov-2021 10:00 AM	**Bid Submission End Date**	20-Dec-2021 05:00 PM

Tender Documents

NIT Document	S.No	Document Name	Description	Document Size (in KB)
	1	Tendernotice_1.pdf	FOR AWARDING CONTRACT FOR SECURITY AUDIT OF THE NHRC WEBSITE	572.07

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Work Item Documents

S.No	Document Type	Document Name	Description	Document Size (in KB)
1	Tender Documents	NIT.pdf	FOR AWARDING CONTRACT FOR SECURITY AUDIT OF THE NHRC WEBSITE	572.07

Tender Inviting Authority

Name	Sanjay Kumar
Address	Manav Adhikar Bhawan, NHRC, INA, New Delhi

Tender Creator Details

Created By	DURGA MADHAB TRIPATHY
Designation	Under Secretary (GA)
Created Date	29-Nov-2021 04:58 PM

<u>File No. C-13011/1/2020-CC (Limited Tender Enquiry)</u>

Note:- Only 58 CERT-In Information Security Auditing Organizations as per attached list are authorized to participate in bid. Any other bid, by other than these 58 CERT-In Information Security Auditing Organizations, will be summarily rejected.

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राष्ट्रीय मानव अधिकार आयोग
National Human Rights Commission
Manav Adhikar Bhawan, C-Block, GPO Complex,
INA, New Delhi–110023 INDIA
Fax : 91-011-24651329
E-mail : nhrcga@nic.in
Website : www.nhrc.nic.in

eFile No.C-13011/1/2020-CC   Dated : 29ᵗʰ November, 2021

Last Date For Submission of Tender is 20ᵗʰ December, 2021 upto 5 PM

NOTICE INVITING TENDER (Limited Tender Enquiry)

FOR AWARDING CONTRACT FOR SECURITY AUDIT OF THE NHRC WEBSITE

The National Human Rights Commission is interested to award of Contract for Security Audit of the Website of the Commission (https://nhrc.nic.in).

Any inquiry regarding aforesaid matter can be made from Sr. Systems Analyst (Telephone No. 24663228) on any working day between 10:30 AM to 04:00 PM.

1. TENDER

(i)   The interested parties may submit their bids/quotations (in the form of **two bid system** viz. Technical Bid and Financial Bid) in a sealed envelope superscribed in Bold Letters as **"Quotation for contract for Security Audit of the NHRC Website"** and addressed to the Under Secretary (G.A.), National Human Rights Commission, Manav Adhikar Bhawan, Block–C, G.P.O. Complex, INA, New Delhi-110023. The **bids/quotations accompanied must be dropped** in the Tender Box placed at reception, Manav Adhikar Bhawan, **Block – C, G.P.O. Complex, INA, New Delhi latest by 20.12.2021** as per the instructions given in this tender notice.

(ii)   The terms and conditions, which are given below, may be gone through thoroughly and ensure to make a specific mention in your quotation to that effect that the terms and conditions are acceptable to you, in full.

(iii)   The tenderers are expected to examine all the instructions, Proforma's terms and conditions and specifications in the tender documents. Failing to furnish all information required by the tender document in every respect will be at the tenderer's risk and may result in rejection of the tender/bid.
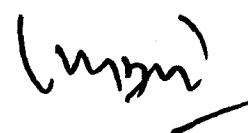
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2. BIDS

2.1 <u>TECHNICAL BID</u> – This bid shall contain the following documents (All Essential):-

(i) **DECLARATION** - The Declaration (**Annexure – I**) duly filled up and signed by the authorised signatory of the bidding firm should be kept in **Technical Bid** envelope alongwith other documents/ information prescribed in this tender notice;

(ii) **REGISTRATION CERTIFICATE** - The bidder must furnish a copy of the <u>Registration Certificate</u> of the firm;

(iii) **EXPERIENCE & LIST OF CLIENTS** - The bidder must have at least 02 year experience in the field and furnish <u>list of clients</u> in Govt./Semi Govt. Sectors/PSUs with address, name of contact person and contact numbers where they have similar contracts and also submit the certified copies of contracts of at least 02 organizations;

(iv) **UNDERTAKING ABOUT BLACKLISTING** - The bidding firm should not have been blacklisted by any Government/ Semi-Govt Department. The bidder should furnish an Undertaking to this effect (in Annexure-I) that they (firm/agency) have not been blacklisted by Govt/ Semi Department/office;

(v) **GST/ PAN** - The bidder must have GST and PAN number. The Copies of the GST certificates/ PAN Card should be enclosed as a proof; and

(vi) **Bid Security Declaration-** In place of a Bid security/EMD, the bidders has to accept /sign the Bid Security Declaration; and

(vii) **Cert-in Empanelment Certificate** - The bidder must have latest valid certificate of Cert-in empanelment. Copy of certificate should be enclosed as proof.

2.2 <u>FINANCIAL BID</u> – This Bid shall contain the rate quoted by the bidder:-

(i) **FINANCIAL BID** - The bidder shall quote/indicate the rate (in Indian Rupees) for the service offered by it in the **'Proforma for Financial Bid'**, placed at **Annexure – II**. Please quote rate in appropriate column;

(ii) <u>**The bidder must quote the price excluding/without GST/Service Tax.**</u>

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2.3 GENERAL INSTRUCTIONS:-

(i) The technical bid and the financial bid should be sealed by the bidder in separate covers duly superscribed and both these sealed covers are to be put in a bigger cover which should also be sealed and duly superscribed in bold letters as **"Quotation for contract for Security Audit of the NHRC Website"**;

(ii) The technical bids would be opened in the first instance and evaluated by a committee and only the technically acceptable bids would be considered further;

(iii) The bids received after due/last date and time will not be accepted; and

(iv) The quotations / bids which are not in conformity with the instructions contained in the NIT are liable to be rejected. However, in any case, the Commission reserves the rights to reject any bid/quotation without assigning any reasons.
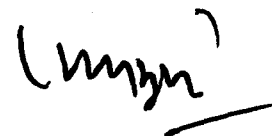
3. SCOPE OF WORK:

Bidder would be expected to perform the tasks for the web application security to analyze and review the web application. The auditors will have to carry out an assessment of the vulnerabilities, threat and risks that exist in web application through Internet Vulnerability Assessment and Penetration Testing etc. This will include identifying remedial solutions and recommendations for implementation of the same to mitigate all identified risks, with the objective of enhancing the security of the web application.

The bidder will also be expected to propose a risk mitigation strategy as well as give specific recommendations to tackle the residual risks emerging out of identified vulnerabilities assessment.

The bidder will be expected to implement the changes required in the software for fixing the vulnerabilities, threats and risks identified by them in web application.

The Web application should be audited as per the Industry Standards, Cert-in guidelines, NIC guidelines and also as per the OWASP (Open Web Application Security Project) model. The auditor is expected to submit the final audit report after the remedies/ recommendations are implemented. The final report will certify the particular web application as "Certified for security, safe for hosting and secured for deployment". All the web application security audit reports should contain the details as mentioned at the Audit report.

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The scope of the proposed audit tasks is given below. The audit firm/ company will be required to prepare the checklist/ reports.

Details of web application:-

URL of the app	https://nhrc.nic.in
No of dynamic pages	52 approx
No of static Pages	27 approx
No. of login modules	1
No of roles	2
software environment of the application	Apache 2.2.3 to Apache 2.2.15, Drupal v7.52+, RHL
Database	MySQL v5.5+

Task 1: Web Application Security Audit / Assessment

The various check / attacks / vulnerabilities should cover the following or any type of attacks, which are vulnerable to the website / web application.
- Vulnerabilities to SQL Injections.
- CRLF injections
- Directory Traversal
- Authentication hacking / attacks
- Password strength on authentication pages
- Scan Java Script for security vulnerabilities
- File inclusion attacks
- Exploitable hacking vulnerable
- Web server information security
- Cross site scripting
- HTTP Injection
- Phishing a website
- Buffer Overflows, Invalid inputs, insecure storage etc.
- Other any attacks, which are vulnerability to the website and web applications.
- The Top 10 Web application vulnerabilities, which are given below, should also checked from the given websites:

A1 — Cross Site Scripting (XSS)	XSS flaws occur whenever an application takes user supplied data and sends it to a web browser without first validating or encoding that content. XSS allows attacks to execute script in the victim's browser which can hijacks user sessions, deface web sites, possibly introduce worms, etc.

A2 – Injection Flaws	Injection flaws, particularly SQL injection, are common in web applications. Injection occurs when user-supplied data is sent to an interpreter as part of a command or query. The attacker's hostile data tricks the interpreter into executing unintended commands or changing data.
A3 – Malicious File Execution	Code vulnerable to remote file inclusion (RFI) allows attackers to
	include hostile code and data, resulting in devastating attacks, such as total server compromise. Malicious file execution attacks affect PHP, XML and any framework, which accepts filename or file from users.
A4 – Insecure Direct Object Reference	A direct object reference occurs when a developer exposes a reference to an internal implementation object, such as a file, directory, database record, or key as a URL or form parameter. Attackers can manipulate those references to access other objects without authorization.
A5 – Cross Site Request Forgery (CSRF)	A CSRF attack forces a logged- on victim's browser to send a pre-authenticated request to a vulnerable web application, which then forces the victim's browser to perform a hostile action to the benefit of the attacker. CSRF can be powerful as the web application that it attacks.
A6 – Information Leakage and Improper Error Handling	Application can unintentionally leak information about their configuration, internal working, or violate privacy through a variety of application problems. Attackers use this weakness to steal sensitive data or conduct more serious attack.
A7 – Broken Authentication	Account credentials and session tokens are often not protected. Attackers compromise passwords, keys or authentication tokens to assume other users' identities.
A8 – Insecure Cryptographic Storage	Web application rarely use cryptographic functions properly to protect data and credentials. Attackers use weakly protected data to conduct identity theft and other crimes, such as credit card fraud.
A9 – Insecure Communication	Applications frequently fail to encrypt network traffic when it is necessary to protect sensitive communication.
A10 – Failure to Restrict URL Access	Frequently an application only protects sensitive functionality by preventing the display of links or URLs to unauthorised users. Attackers can use this weakness to access and perform unauthorized operations by accessing those URLs directly.

The vendor will be responsible to provide a detailed recommendations report for the vulnerabilities observed from Task 1.

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The bidder will be expected to implement the changes required in the software for fixing the vulnerabilities, threats and risks identified by them in web application.

Task 2: Re-Audit based on the recommendation Report from Task 1

If vulnerabilities are observed from the re-audit, the vendor must provide a detailed recommendations report on the vulnerabilities observed or found from Re-audit / Task2. The bidder will be expected to implement the changes required in the software for fixing the vulnerabilities, threats and risks identified by them in web application.

The audit firm / company must submit a summary compliance report at end of each task and the final report should certify that the website/ web applications (should mention the name of website and/or web application) is "Certified for security, safe for hosting and secured for deployment."

1. **Deliverables and Audit Reports**
(a) The successful bidder will be required to submit the following documents after the audit for Web Application, as mentioned below and the audit firm must also submit suggestions / recommendations and other detailed steps for enhancing the website security
   (i) A detail report will be submitted with security status and discovered vulnerabilities, weaknesses and mis-configurations with associated risk levels and recommended actions for risk mitigations.
   (ii) Summary and detailed reports on security risk, vulnerabilities and audit with the necessary countermeasures and recommended corrective actions as recommended above need to be submitted
   (iii) The bidder will be expected to implement the changes required in the software for fixing the vulnerabilities, threats and risks identified by them in web application.
   (iv) All deliverables shall be in English language and side A4 size format and through e-mail.
   (v) The vendor will be required to submit the deliverables as per agreed implementation Plan
      □ The deliverables (like Audit Certificate, Summary compliance report, Check list, Audit Report, Executive Summary and Final compliance report after all observations) for each task to be submitted by the Auditors for this assignment as mentioned in the Task1 and Task2

(b) Audit Report and certificate
The Web application security audit report is a key audit output and must contain the following:
   1. Identification of auditee (Address & contact information)
   2. Dates and Location(s) of audit
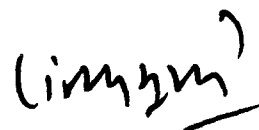   3. Terms of reference (as agreed between the auditee and auditor), including the

standard for Audit, if any
4. Audit plan
5. Explicit reference to key auditee organization documents (by date or version) including policy and procedure documents
6. Additional mandatory or voluntary standards or regulations applicable to the auditee
7. Standards followed
8. Summary of audit findings including identification tests, tools used and results of tests performed (like vulnerability assessment, application security assessment, password cracking and etc.)
   a. Tools used
   b. List of vulnerabilities identified.
   c. Description of vulnerability
   d. Risk rating or severity of vulnerability
   e. Test cases used for assessing the vulnerabilities
   f. Illustration if the test cases to provide the vulnerability
   g. Applicable screen dumps
9. Analysis of vulnerabilities and issues of concern
10. Recommendations for action
11. Personnel involved in the audit, including identification of any trainees

The auditor may further provide any other required information as per the approach adopted by them and which they feel is relevant to the audit process.

4. TERMS & CONDITIONS:

I. The contract shall be awarded for a period of 02 months/ 60 days from the date of commencement of the contract. However, the Commission reserves the right to terminate the contract giving one month notice without assigning any reasons or to entrust the job to any other firm/ party at the risk/ expenses of the defaulting contractor;

II. The rates once quoted by the vendor will remain valid throughout the contract period;

III. In place of a Bid security, the Bidders has to accept/ sign the "**Bid Security Declaration**";

IV. The contract charges/ payment will be released after completion of work;

V. The Commission shall deduct TDS u/s 194c of the IT Act, 1961 & GST respectively;

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VI. The contracted firm shall invariably furnish the complete address of the premises of its offices where inspection can be made together with full name & address of the person who is to be contacted for this purpose;

VII. Hypothetical or conditional tenders will not be entertained. Tender once submitted shall not be allowed to be withdrawn or altered. If the tender is withdrawn or altered by the concerned party at any time after it is submitted, appropriate action may be taken;

VIII. Over-writing/over-typing or erasing of the figures which render it doubtful or ambiguous are not allowed and shall render the tender invalid;

IX. The Commission shall have no liability, financial or otherwise, for any harm/damage/injury incurred by the manpower deployed by the contractor in the course of performing the work in the Commission or at any other place. **Neither the tenderer nor his engineers/workers shall have any claim on this Commission for compensation or financial assistance on this account.**

(Sanjay Kumar)
Deputy Secretary

Enclosed: Annexure-I & II

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DECLARATION
(To be kept in Technical Bid Envelope)

M/s _____

(Name, address and Landline and Mobile No. of bidding the bidding firm/ agency)

S. No.	Documents kept in the 'Technical Bid' envelope	Whether enclosed (The firm would write YES or NO)
01	Copy of Registration/ License of the firm	
02	Certificate/proof/documents regarding at least 02 year experience in the field	
03	Experience – List of Clients Govt/Semi Govt./ PSUs offices with address, name of contact person and contact numbers and certified copies of AMC/ contracts of at least 02 organizations.	
04	Self certificate in respect of not being blacklisted from any Government Ministry/Department	
05	GST registration certificate of the contractor/ agency / firm.	
06	Copy of PAN.	
07	Bid Security Declaration	
08	Cert-in Empanelment Certificate	

i. It is hereby declared that the Terms & Conditions of the NHRC's NIT No.C-13011/1/2020-CC dated 29th November, 2021 are **fully acceptable to this Firm/ Agency**.

ii. It is also declared that our firm has **never been black-listed** by any government/Semi Govt. department.

iii. **"Bid Security Declaration"**

(a)   That I / we have availed the benefit of waiver of EMD while submitting our offer against the subject Tender and no EMD being deposited for the said tender.

(b)   That in the event we withdraw or modify our bid during the period of validity or I/we have awarded the contract and I/we fail to sign the contract Or to submit a performance security within given time line and I/we will be suspended from being eligible for bidding / award of all future contract(s) of National Human Rights Commission for a period of two years from the date of committing such breach.

**(To be signed by the Authorized Signatory
of the Firm/Agency with Name and Stamp)**

Note:-Financial bids of only those firms will be opened who qualify in the technical bids.

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FORMAT FOR FINANCIAL BID
(for quoting rates in Indian Rupees)

Name & Address of Firm : -   _____
(With Telephone No. & Mobile No.)

_____

_____

Contract for Security Audit of the NHRC Website

S.No.	Rates Quoted (in Rs.) excluding taxes
1.	

(To be signed by the Authorised Signatory
of the Firm/Agency with Name and Stamp)

EMPANELLED INFORMATION SECURITY AUDITING ORGANISATIONS by CERT-In

The List of IT Security Auditing Orgnisations, as given below, is up-to-date valid list of CERT-In Empanelled Information Security Auditing Orgnisations. This list is updated by us as soon as there is any change in it.

1. M/s AAA Technologies Pvt Ltd

278-280, F-Wing, Solaris-1,
Saki Vihar Road, Opp. L&T Gate No. 6,
Powai, Andheri (East),
Mumbai – 400072.
Website URL : http://www.aaatechnologies.co.in
Ph : 022-28573815 / 16
Fax: 022-40152501
Contact Person : Mr. Anjay Agarwal, Chairman & Managing Director
Mobile : +91 09322265876, 9821087283
E-mail : anjay[at]aaatechnologies.co.in

2. M/s AKS Information Technology Services Pvt Ltd

B-21, Sector-59, Noida - 201309 (Uttar Pradesh)
Website URL: https://www.aksitservices.co.in/
Ph: 0120-4545911
TeleFax : 0120-4243669
Contact Person : Mr. Ashish Kumar Saxena, Managing Director
Mobile : +91-7290058951
E-mail : info.cert[at]aksitservices.co.in

3. M/s AQM Technologies Pvt Ltd.

A 401, Raheja Plaza, LBS Road, Nityanand Nagar, Ghatkopar West,
Mumbai, Maharashtra 400086.
INDIA
Phone number :022 4050 8200
Fax: -
Contact Person: Mr. Sanjay PARIKH
E-mail:sanjay.parikh[at]aqmtechnologies.com
Contact No : +91-8291858027 / 022-40508262

4. M/s Allied Boston Consultants India Pvt. Ltd.

2205, Express Trade Towers-2, B-36, Sector 132,
Noida Expressway, Noida 201301 (U.P.)
Ph : 9891555625, 0120-4113529
Fax: 0120-4113528
Contact Person : Mr. T. Ganguly
E-mail : itsec[at]alliedboston.com

5. M/s A3S Tech & Company

A/95, Kamla Nagar, Delhi-110007
Ph : 9810899624
Fax: 23933429
Contact Person : Sagar Gupta
E-mail :sagar[at]a3stech.co.in

6. M/s Andhra Pradesh Technology Services Ltd

(Govt. of AP Undertaking)

3rd Floor, R&B Building, MG Road, Labbipet,
Vijayawada, Andhra Pradesh 520010
URL: https://www.apts.gov.in/
Land line Phone: 08662468105;
Mobile phone   : 9440469194
Fax   : N/A
Contact Person : Dr. G Jacob Victor, Executive Director
E-mail   : mgr-apcsp-apts[at]ap[dot]gov[dot]in
Alternate Email ID   : VictorJacob[dot]G[at]gov[dot]in

7. M/s ANB Solutions Private Limited

901,Kamla Executive Park, Off Andheri-Kurla Road,
J. B. Nagar, Andheri East, Mumbai 400 059
Ph :+91 (22) 4221 5300
Fax:+91 (22) 4221 5303
Contact Person :Preeti Raut
E-mail :preeti.kothari[at]anbglobal.com

8. M/s AGC Networks Limited

Essar House, 11, K. K. Marg, Mahalaxmi,
Mumbai-400034, Maharashtra, India
Ph : +91-9930134826, Landline: +91 022 66601100
Fax:
Contact Person : Mr. Anant N. Bhat
E-mail : anant.bhat[at]agcnetworks.com

9. M/s BHARAT ELECTRONICS LIMITED

Office of the GM/Software,
BEL Software SBU
Bharat Electronics Limited
Jalahalli, Bengaluru - 560013
Karnataka
Ph :080-22197197, or 080-28383120
Fax:080-28380100
Contact Person : Mrs. Anna Peter, Sr.DGM (Software), BEL/SW
          E-mail : ITSecurityAuditTeam[at]bel.co.in
          Mobile : +91 9844296344
          Ph :080-22195563

10. M/s Bharti Airtel Service Limited

Plot# 16, Udyog Vihar-Phase-IV
Sector 18, Gurgaon-122016
Ph : +91-9987891999
Fax:
Contact Person : Amit Chaudhary
E-mail : amit.chaudhary[at]airtel[dot]com

11. M/s BDO India LLP

The Ruby, Level 9, North West Wing, 29, Senapati Bapat Marg,
Dadar West, Mumbai, 400028.
Ph : +91 022 62771600
Fax:+91 022 62771600
Contact Person : Mr. Mubin Shaikh / Mr. Nipun Jaswal
E-mail :mubinshaikh[at]bdo.in / nipunjaswal[at]bdo.in

12. M/s Centre for Development of Advanced Computing (C - DAC)

Plot No. 6 & 7, Hardware Park,
Sy No. 1/1, Srisailam Highway,
Pahadi Shareef Via Keshavagiri (Post), Hyderabad - 501510
Ph : +919441233972, +917382303598
Fax: NA
Contact Person : Ch A S Murty
E-mail : cswan[at]cdac.in, chasmurty[at]cdac.in

13. M/s Crossbow Labs LLP

Unit 406, Brigade IRV Center, Nallurhalli,
Whitefield, Bangalore
Karnataka 560066,
India
Ph : +91 80 470 91427
Fax:No Fax
Contact Person : Mr. Rosan Thomas
E-mail :cert[at]crossbowlabs.com

14. M/s CyberQ Consulting Pvt Ltd.

J-1917, Chittaranjan Park, New Delhi - 110019
Ph : 7982895613/7042081393
Fax:NA
Contact Person : Mr. Debopriyo Kar / Mr. Rajiv Malhotra
E-mail :debopriyo.kar[at]cyberqindia.com
          shikha.yadav[at]cyberqindia.com
          ankita.chatterjee[at]cyberqindia.com

15. M/s CyRAAC Services Private Limited

2nd Floor, Napa Prime, 7/24, 11th Main Road,
4th Block East, Jayanagar,
Bengaluru - 560011
Ph : +919886210050
Fax:
Contact Person : Mr. Murari Shanker
E-mail : ms[at]cyraacs.com

16. M/s Codec Networks Pvt Ltd

B-136, Surajmal Vihar, Delhi 110092
Ph : +91 9971676124, +91 9911738718
Fax: N.A
Contact Person : Mr. Piyush Mittal
E-mail : amittal[at]codecnetworks[dot]com; piyush[at]codecnetworks[dot]com

17. M/s Cyber Security Works Pvt. Ltd.

No.6, 3rd Floor, A-Block, IITM Research Park
Taramani, Chennai – 600 113
Ph : +91-44-42089337
Fax: NA
Contact Person : Mr. Ram Swaroop M
E-mail : ram[at]cybersecurityworks.com

18. M/s Dr CBS Cyber Security Services LLP

113, Suraj Nagar East, Civil Lines, Jaipur, Rajasthan-302006
Ph : 0141-2229475, +91- 9414035622, 9828877777
Fax:
Contact Person : Dr C B Sharma IPS Retd.
E-mail : contact[at]drcbscyber.com, drcbscyber[at]gmail.com

19. M/s Deloitte Touche Tohmatsu India LLP

7th Floor, Building 10, Tower B, DLF Cyber City Complex,
DLF City Phase II, Gurgaon, Haryana, India
Ph : +91 9811663776
Fax: 0124-6792012
Contact Person : Mr. Gautam Kapoor
E-mail : gkapoor[at]deloitte.com

20. M/s Deccan Infotech (P) Ltd.

13, Jakkasandra block. 7th cross.
Koramangala. Bengaluru - 560034
Ph : 080 - 2553 0819
Fax: ---
Contact Person : Mr. Dilip Hariharan
E-mail : dilip[at]deccaninfotech.in

21. M/s eSec Forte Technologies Pvt. Ltd.

Postal address:311, Jwala Mill Road, Udyog Vihar - Phase 4,
Gurugram, Haryana, 122015, India
Ph : +91 9871699555
Fax: +91 0124 4264666
Contact Person : Kunal Bajaj
E-mail : kunal[at]esecforte.com

22. M/s Ernst & Young LLP

Golf View Corporate Tower B Sector - 42,
Sector Road
Ph :+91 124 4431380, +91 9650711300
Fax: NA
Contact Person : Mr. Vidur Gupta
E-mail :Vidur.gupta[at]in.ey.com

23. M/s FIS Global Business Solutions India Pvt. Ltd.

402, I Park, Plot No. 15, Phase IV, Gurugram, Haryana 122016
Ph : +919811865050
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24. M/s GRM Technologies Private Limited

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Registered office address: 2/127,Mani Sethupattu, Sriperumbudur Taluk, Kancheepuram District, Tamil Nadu-601 301, India.
Ph :+91-9042000525, +91-44-22261489, +91-94873 88551
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25. M/s ITORIZIN TECHNOLOGY SOLUTIONS PVT LTD

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KOLKATA – 700078. West Bengal, India
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26. M/s Grant Thornton India LLP

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27. M/s KPMG Assurance and Consulting Services LLP

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Gurgaon, Haryana-122002
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Fax: +91 124 254 9101
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28. M/s Kochar Consultants Private Limited

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S.K. Bole Road, Nr Portuguese Church,
Dadar (W), Mumbai 400028.
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Fax: 24378212
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29. M/s Mahindra Special Services Group

(Division of Mahindra Defence Systems Limited)

Mahindra Towers, P.K Kurne Chowk,
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Mumbai - 400018, India
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Fax: NA
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30. M/s Maverick Quality Advisory Services Private Limited

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31. **Madhya Pradesh Agency for Promotion of Information Technology (MAP_IT)**

(A Regt. Society of Department of Science & Technology, Government of Madhya Pradesh)

47-A , State IT Center, Arera Hills,
Bhopal, Madhya Pradesh- 462011
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Fax: 0755-2579824
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Email: vinay[dot]pandey[at]mapit [dot] gov [dot] in

32. **M/s Mirox Cyber Security & Technology Pvt Ltd**

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33. **M/s Net Square Solutions Private Limited**

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34. **M/s Network Intelligence India Pvt. Ltd.**

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35. **M/s Paladion Networks Pvt. Ltd.**

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Fax: +91-80-41208929
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36. **M/s Payatu Technologies Pvt Ltd**

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37. **M/s Price water house Coopers Pvt. Ltd.**

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Fax: [91] (124) 462 0620
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38. **M/s Protiviti India Member Private Limited**

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    Sion, Mumbai, Maharashtra 400022
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39. **M/s PRIME INFOSERV LLP**

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40. **M/s Qseap Infotech Pvt. Ltd.**

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41. **M/s QRC Assurance and Solutions Private Limited**

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42. **M/s RSM Astute Consulting Pvt. Ltd.**

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    Mahakali Caves Road, Andheri (East),
    Mumbai – 400093
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45. **M/s SecurEyes Techno Services Pvt. Ltd.**

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47. **M/s Sysman Computers**

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49. **M/s Sattrix Information Security Pvt. Ltd.**

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50. **M/s Suma Soft Private Limited**

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51. **M/s SISA Information Security Private Limited**

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52. **M/s TAC InfoSec Private Limited**

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53. **M/s Tata Communications Ltd**

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54. **M/s Talakunchi Networks Pvt Ltd**

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55. **M/s Tata Advanced Systems Ltd.**

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56. **M/s TUV-SUD south Asia Pvt. ltd**

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